

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4513
ANSWERED ON:07.12.2010
DENIAL OF PENSION TO FREEDOM FIGHTERS
Singh Shri Uma Shanaker

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received a list of applications from the Government of Bihar for grant of freedom fighters, pension under `Swatantrata Sainik Samman Pension Scheme`;
- (b) if so, the details thereof and the reaction of the Union Government in this regard;
- (c) whether the Government has declined to grant the said pension to some applicants on the list; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): No such list has been received from the Government of Bihar.

(c) & (d): Pension has been sanctioned to all such applicants from Bihar, who had fulfilled the eligibility criteria and submitted the required documentary evidence under the Swatantrata Sainik Samman Pension Scheme, 1980.